

(12)


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/556/ (IB)/2017
NAME OF THE PETITIONER(S) : IND BHARATH THERMAL POWER LTD
NAME OF THE RESPONDENT(S) : TAMILNADU GENERATION & DISTRIBUTION CO. LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	ANIRUDH KRISHNAN P.R. VANDANA	Counsel for Petitioner	JLL
2.	Senior Counsel C. MANI SHANKAR, ABDUL SALEEM	Senior Counsel Adv. Counsel for Respondent	

ORDER

Counsel representing both the parties are present. Senior counsel representing the respondent sought time for making submissions. Time extended at request. Put up on 08.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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